

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**
3. **Shri Bhanu Bhushan, Member**
4. **Shri A.H. Jung, Member**

Petition No. 32/2003

In the matter of

Fixation of two-part tariff of electricity from Agartala Gas Turbine Power Project (84 MW) of NEEPCO for the year 2003-2004.

And in the matter of

North Eastern Electric Power Corporation Ltd. ... **Petitioner**

Vs

1. Assam State Electricity Board, Guwahati
2. Meghalaya State Electricity Board, Shillong
3. Department of Power, Govt. of Tripura, Agartala
4. Power & Electricity Department, Govt. of Mizoram, Aizawl
5. Electricity Department, Govt. of Manipur, Imphal
6. Department of Power, Govt. of Arunachal Pradesh, Itanagar
7. Department of Power, Govt. of Nagaland, Kohima
8. North-Eastern Regional Electricity Board, Shillong
9. North-Eastern Regional Load Despatch Centre, Shillong. **Respondents**

The following were present

1. Shri A.G. West, GM (F), NEEPCO
2. Shri J. Barkakati, D(T), NEEPCO
3. Shri P.K. Singha, DGM (E), NEEPCO
4. Shri N.J. Medhi, Dy. Mgr (E), NEEPCO
5. Shri R. Kapoor, ASEB
6. Shri H.M. Sharma, ASEB
7. Shri D. Das, Addl CE (Com), ASEB
8. Shri K. Goswami, ASEB
9. Shri J.P. Choudhury, ASEB
10. Shri L.M.F. Suhtanu, MeSEB
11. Shri C.M. Bhogal, Member Secretary, NEREB

ORDER

(DATE OF HEARING : 29.3.2005)

Heard Shri J. Barkakati, Director (T) for the petitioner and the representatives of the respondents present at the hearing.

2. The petitioner shall submit by 6.5.2005 the clarifications in the form of a detailed report to explain delay of 26 months in commissioning of the generating station along with necessary documents/information with copy to respondents. While furnishing the clarifications as above the following shall specifically be brought out, namely:

- (a) Reasons for not airlifting the consignment as envisaged in TEC of CEA,
- (b) Whether any pre-feasibility for airlifting was carried out,
- (c) Date of decision to transport consignments by sea/road route,
- (d) Any pre-feasibility of this transport mode carried out and problems, if any, identified,
- (e) Efforts made to reduce the delay in transportation, and
- (f) Reasons for delay in starting the process of tendering for switchyard though construction and commissioning of switchyard being an independent activity, could be taken up concurrently with the construction and commissioning of main generating station.

3. List this petition on 7.6.2005.

Sd/-
(A.H. JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 7th April 2005